

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	For filing written submissions	397/ 398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **UMAHBSH.** *Petitioner* *umad.*  
96000 34643  
maheshvenki@umacs.co.in.

2. **Vivakananda** *R-1, R-2, R-3 & R-5.* *bar*  
PCS for petitioner is present. Heard him. Shri Vivekananda, Advocate for respondents  
is present. Heard him in part.

For continuation, list it on 07.12.2017.

MEMBER (J)

MEMBER (T)